This was purely to meet the professional needs and requirements. There was no intention whatsoever to sup-ress the views expressed by anyone and there was no question of any censorship.

The Government's policy in regard

to broadcast/telecast of view3 of the Opposition Parties is for the media to present a fair and balanced flow of information including contrasting views without advocating any opinion or ideology of its own and to maintain a non-partisan, and fair approach in the treatment of news and other programmes.

Supply of coal by the Civil Supplies Deptt." to Small Scale Units in Delhi

*8. SHRIMATI PRATIBHA SINGH: SHRIMATI SUSHILA SHANKAR ADIVAREKAR:

Will the Minister of ENERGY, IR-RIGATION AND COAL be pleased to state:

- (a) what criteria has been laid down by the Civil Supplies Department of the Delhi Administration for supply of coal to Small Scale Industrial Units to meet their requirements; and
- (b) whether the criteria differentiates between various categories of small scale unit_s or between old and new units; and if so, what are the reasons for such differentiation?

THE MINISTER OF ENERGY AND IRRIGATION AND COAL (SHRI A.. B. .A. GHANI KHAN CHAUDHURI): (a) Coal supply quota for small scale industrial units is fixed on the basis of their actual consumption of coal in the past.

(b) No differentiation between consumer of various categories is made. Actual consumption is the only criterion used for the allocation of coal quota

मतदाताओं की सूचियों में से गायब नामों के सम्बन्ध में शिकायतें

* 9. श्री जगवीश प्रसाद माथुर : श्री हरी शंकर भामड़ा : श्री सुन्दर सिंह भंडारी :

क्या विधि, न्याय और कम्पनी कार्य मंत्री यह बताने की हपा करेंगे कि :

- (क) लोक सभा के चुनावों के लिए मतदाता सुवियों में से मतदाताओं के नाम गायब होने अथवा हिंदी की सुवियों में नाम पौजूद होने लेकिन अग्रेगी की सुवियों में गायब होने को गुण फितनी शिकायतें निर्वाचन आयोग को प्राप्त हुई हैं ;
- (ख) इन णिकायतों के अनुसार मतदाता सुचियों से कुल जितने मतदाताओं के नाम काट दिये जाने का आरोप है; ग्रीर
- (म) इस संबंध में प्राप्त हुई शिकायतों के प्रति सरकार की क्या प्रतिक्रिया है और सरकार इस बारे में क्या कार्यवाही करने का विचार रखती है ?

t [Complaints regarding missing names from the electoral roll3

♦9. SHR JAGDISH PRASAD MATHUR: SHRI SHANKAR

BHABHRA: SHRI SUNDER

HARI

SINGH BHANDARI:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state;

- (a) the total number of complaints received by the Election Commission regarding missing name_s of voters from the electoral roll_s for elections to
 - t[] English translation.